(d) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R. P. N SINGH): (a) and (b) No, Sir. Approval of Declaration of Commerciality (DOC) is not under the purview of Government of India (GOI). It falls under the review functions of Management Committee (MC) as per Article 10 and 21 of the Production Sharing Contract (PSC). The proposal of 8 satellite gas discoveries was reviewed by MC on 22.11.2007 and MC consented to the proposal of the contractor. Subsequently, Optimized Field Development Plan (OFDP) submitted by the contractor for four satellite discoveries was approved by MC on 03.01.2012.

(c) and (d) No. Sir No Proposal on DOC is pending with GOI as DOC is not under the purview of GOI as per PSC. However, contractor is proposing for a review of unanimous MC decision taken on 2.11.2011 not to consent to DOC of three discoveries namely D29, 30 and 31. Any such review is within the prescribed functions of MC as per PSC.

Restructuring of NPAs of Nationalised Banks

*646 SHRI SUKHENDU SEKHAR ROY: Will the Minister of FINANCE be pleased to state:

- (a) the quantum of Non- Performing Assets (NPAs) accumulated by the nationalised banks as on 31 December, 2011 and the quantum of NPAs which has been written off during the period 2010-11;
- (b) the number of borrowers declared as wilful defaulters as per the guidelines of the Reserve Bank of India (RBI) during 2010-11; and
- (c) the quantum of restructured loans in the nationalised banks during 2010-11?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) The Gross Non-Performing Assets (NPAs) of Nationalised Banks as on 31st December, 2011 is Rs. 59,307 Crore and the quantum of NPAs written off by such banks during the period 2010-11 is Rs. 12,043.21 crore. (Source: Reserve Bank of India).

(b) The Reserve Bank of India (RBI) collects the information on Wilful Defaulters (non-suit filed accounts) of Rs. 25 lakh and above from Scheduled Commercial Banks and All India Notified Financial Institutions on quarterly basis. The number of wilful defaulters, as per guidelines issued by RBI, in respect of Nationalized Banks as on March 31, 2011 is 761.

(c) The loans amounting to Rs. 46,934.58 crore gave been restructured in the Nationalized Banks during the year 2010-11 (as on 31.03.2011).

Development of Nimhans, Banglore and cip, Ranchi

*647 SHRI A.A. JINNAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether any plan has been formulated for development of infrastructure and faculty and other academic activities of National Institute of Mental Health and Neuro-Sciences (NIHMNANS), Bangalore and Central Institute of Psychiatry (CIP), Ranchi;
- (b) whether the existing strength of faculty and capacity of patient intake and other infrastructural facilities have not been revised since long; and
- (c) the steps Government would take to restore the efficiency of these premier mental health institutes?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) To Overcome the increased work load and meet the expectations of the patients and requirement of the country, National Institute of Mental Health and Neuro Sciences (NIMHANS) Society has approved additional posts at the Institute. During the calendar year 2012, 9 faculty and administrative posts have been created at NIMHANS, Bangalore, In the 12th Five year Plan Proposal of NIMHANS, an outlay of Rs. 943.31 crores has been formulated to match the requirements of infrastructure and manpower at the Institute.

An EFC proposal with an outlay of Rs. 100 crores for redevelopment of central Institute of Psychiatry, Ranchi, had been approved by the Government of India during the 11th Five year Plan which included creation of 140 additional posts to fulfill mandatory requirements for existing PG courses to meet the MCI norms, mandatory requirements of Oversight Committee and posts for advance departments, besides funds for construction works at the Institute and purchase of equipments.

The infrastructure and amenities for patients at these institutes have always been of a very high order and they are one of the model psychiatric and neurological centres in the country and are used as a benchmark for comparing other hospitals of similar nature in the country.

The Government of India has constantly supported the two Institute in the past and more so during the past two years by increasing the allocation of funds to these institute to facilitate initiation of a number of novel clinical and manpower